ANNOUNCEMENT RE. GOVERN-MENT BUSINESS FOR THE WEEK COMMENCING

THE. DEPUTY MINISTER IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI JAGDEEP DHANKHAR): Madam, with your permission, rise to announce that Governmen Business in this House during the week commencing Monday, the 21st May, 1990, will consist of:—

- (1) Reply to the discussion on the working of the Ministry of Civil Aviation.
- (2) Consideration and return of the following Bills, as passed by Lok Kabha:—
 - (a) The Appropriation (No. 2) Bill, 1990.
 - (b) The Finance Bill, 1990.
 - (c) The Union Duties of Excise (Distribution) Amendment Bill 1990.
 - (d) The Additional Duties of Excise (Goods of Special Importance) Amendment Bill, 1990.
- (3) Consideration and passing of the Gold («Oontrol) Repeal Bill, as passed by Lok Sabha.

MESSAGE FROM THE I OK SABHA

lie Finance Bill, 1990

SECRETARY-GENERAL : Madam, I have to report to the House the following message' received from the Lok Sabha signed by the Secretary-General of the Lok Sabha :

"In accordance with the provisions (f rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose the Finance Bill, 1990, as passed by Lok Sabha at its silting held on the 17th May, 1990.

2. The Speaker has certified that this Bill is a Money Bill within the meaning of article 110 of the Constitution of India."

I lay the Bill on the Table.

SOME HON. MEMBERS: What about the Finance Minister's reply on the price situation?

THE DEPUTY CHAIRMAN: The Finance Minister was here in the morning. As we had suspended all business, I told him that he may go. At that time, there was no time. Now, whenever we heve time for the reply, we will have it.

Now, Mr. Gurudas DPS Gupta.

REFERENCE TO THE COUNTER-MANDING OF BYE-ELECTION IN MEHAM DUE TO MURDER OF A CANDIDATE- Contd.

SHRI GURUDAS DAS GUPTA: Madam, frankly speaking, I feel extremely sad and perturbed and concerned because of the development that had taken place yesterday in a particular village of Meham. In my opinion, this incident is ominous, this incident is intriguing, this incident is absolutely dangerous. I call this incident again atrocious, more so because it involves the election of a person who is already 'he Chief Minister of the State. He can continue to be the Chief Minister if he is elected. Therefore, the train of incidents that have taken place involves the election not of a simple person, but of a person who is already the rule of the State. I think it is intriguing because this incident look place in background of massive rigging the atrccity and attack on a number of journalises of the day of the election, find as a result, the election had to be countermanded. In the background of that, this development in Meham to me appears to be more iniriguing. I do not understand that when this type of incidents are taking place centering round the election of a single person, why he should be considered to be indispensable for the Govt. of Haryana, for the political parly that he happens to be part of.

Madam, I do not identify the incidents in Meham with the Janata Dal because a number of leaders or many of the leaders of Janata Dal had openly condemned the incident. Therefore, I never identify this incident entirely with the Janata Dal. I only wish that the Janata Dal picks up the courage to abandon the dead albatross hanging across the neck of that party, the dead albatross hanging in a similar way around the neck of the Ancient Mariner because this incident affects the credibility of the Government, this incident affects the image of the Government, this incident affects the very political process and